

MEGHALAYA LEGISLATIVE ASSEMBLY

BUDGET SESSION

STARRED

QUESTIONS AND ANSWERS

Tuesday, the 17th April, 2007.

Shooting of Gaonburah

Shri M. RAVA

Dr. D. D. LAPANG
(Chief Minister)

*327. Will the Minister in-charge,
Home (Police) be pleased to state :-

(a) Whether it is a fact that the Army
Personnels shot dead a
Gaonburah of Nayapara village,
West Garo Hills very recently ?

(b) If so, the reason thereof ?

(c) Whether any financial assistance
has been extended to the affected
family ?

(d) If not, the reason thereof ?

(e) Whether any punishment will be
inflicted to the erring official ?

(a) & (b). Yes, Sir.

On the 7th January, 2007 while some
army personnel were conducting
operations against the underground outfits,
they allegedly saw the victim namely Shri
Oren Rabha, Gaonburah of Nayapara
village carrying an SBBL Gun in the jungle,
and on mistaking him for an underground
cadre, fired at him. Shri Rabha was
seriously injured and later succumbed to
his injuries. However, details will be
available after enquiry report is received.

(c) No, Sir.

(d) A decision will be taken after receipt
of the Enquiry report into the incident
which is being awaited.

(e) A case has been registered and is
under investigation.

Development of Border Villages

Shri J. M. MARAK

Dr. DONKUPAR ROY
(Deputy Chief Minister in-charge,
Border Areas Development)

*328. Will the Minister in-charge, Border Areas Development be pleased to state the Districtwise approved schemes for 2006-07 for development of Border Villages under the Border Areas Development Department both State level and District level ?

The District-wise approved schemes for 2006-07 for development of Border villages under Border Area Development Department both State level and District level are placed on the Table of the House.

Pedaldoba PHC

Shri M. RAVA

Smti DEBORAH C. MARAK
(Minister in-charge, Health and
Family Welfare)

*329. Will the Minister in-charge, Health and Family Welfare be pleased to state :-

- (a) Whether it is a fact that there is no doctor in the Pedaldoba PHC since the last one year ?
- (b) If so, the reason thereof ?
- (c) Whether electrification has been installed in the P.H.C. ?
- (d) Whether there is proper water supply provision ?
- (e) If not, the reason why the Department did not take action to provide water to the P.H.C. ?

(a) & (b). Sir the doctor working in Padeldoba PHC has been transferred to Tura Civil Hospital since November, 2006.

(c) No, Sir.

(d) Yes, Sir.

(e) Does not arise in view of (d) above.

Kerosene Oil**Shri J. M. MARAK**

*330. Will the Minister in-charge, Food and Civil Supplies be pleased to state :-

- (a) Whether is it a fact that coloured Kerosene Oil has been de-controlled ?
- (b) Whether the Government is aware of the fact that coloured Kerosene Oil is being sold in the open market ?

Shri M. N. MUKHIM

(Minister in-charge, Food Civil Supplies and Consumer Affairs)

- (a) No, Sir.
- (b) Government is monitoring the situation closely to see that subsidized Kerosene is not sold in the open market.

Bajengdoba Water Supply Scheme**Shri J. M. MARAK**

*331. Will the Minister in-charge, Public Health Engineering be pleased to state :-

- (a) Whether the greater Bajengdoba water supply scheme will be completed as per assurance given by the Minister in charge ?
- (b) If not, the reason thereof ?

Shri PRESTONE TYNSONG

(Minister in-charge, Public Health Engineering)

- (a) Sir, implementation of Bajengdoba water supply scheme is in progress.
- (b) There is some delay in the execution of works because of the following reasons :-
- (i) Delay in availability of land for construction of Treatment Plant.
 - (ii) Bad condition of a road especially the damaged wooden bridge which hindered carriage of heavy construction materials like pipes, rods, cement, etc. to work site.
 - (iii) Limited working season available in a year.
 - (iv) Delay on the part of contractors in starting the works, etc.

Acquisition of Land

Shri J. M. MARAK

Shri M. I. SARKAR

(Minister in-charge, Agriculture)

*332. Will the Minister in-charge, Agriculture be pleased to state :-

(a) Whether is it a fact that the ICAR has already selected a plot of land having 100 acres for setting up KVK research center at Williamnagar ?

(a) No, Sir.

(b) If so, the progress of land acquisition ?

(b) Does not arise in view of reply to (a) above.

Williamnagar CHC

Shri J. M. MARAK

Smti DEBORAH C. MARAK

(Minister in-charge, Health and Family Welfare)

*333. Will the Minister in-charge, Health and Family Welfare be pleased to state :-

(a) The reason for the delay in upgradation of Williamnagar CHC to Civil Hospital ?

(a) The additional construction works are completed only recently and creation of additional posts are under consideration of the Government.

(b) Whether is it a fact that there is no Anaesthetist at Williamnagar CHC ?

(b) & (c). Local anesthesia is administered by the doctor for the minor operations and no major operations are conducted. An Anesthetist is being posted.

(c) If so, who is giving anesthesia at the time of operation ?